

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 13th Day of **August**, 2018)

Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Original Application No.330/885/2013
(U/S 19, Administrative Tribunal Act, 1985)

Kishori Saran

..... **Applicant**

By Advocate: None

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: Shri P.K. Mishra proxy to Shri P. Mathur

ORDER

List revised. None present for the applicant. Shri P.K. Mishra proxy to Shri P. Mathur, Advocate is present for the respondents.

2. From the perusal of the records, it is evident that on the last occasion i.e. on 04.05.2018, none was present on behalf of the applicant. It appears that applicant is not interested to pursue the case. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Gokul Chandra Pati)
Member (A)

Sushil